NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 40

CA 238/2022 Intervention Petition 2/2022 CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.11.2022**

NAME OF THE PARTIES: - **Union of India**
VS
Infrastructure Leasing &
Financial Services Ltd &

Appearance (via video-conference):

For Union of India : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel

for ILFS : Adv. Kuber Dewan a/w Adv. Abhishek Tilak, Adv. Neeharika Agarwal and Adv. Mohit Tiwari i/b DMD Advocates

Section 242(4), 241-242 of the Companies Act, 2013

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 09.01.2023

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish